

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C S 17/2026	State Bank Of India Vs. Nabin Kumar Behera	Niranjan Mahapatro	9438236781		03.09.2026	03.09.2026
			CMA 33/2026	Varthana Finance Pvt. Ltd Vs. Swami Vivekananda Sisu Mandur and others	Deepak Kumar Sukla	7735161700		07.09.2026	07.09.2026
			Ex.P. 35/2026	Sundaram Finance Ltd. Vs. Sritam Kumar Sahu and others	Deepak Kumar Sukla	7735161700		07.09.2026	07.09.2026
			CS 18/2026	Bank of Baroda Vs. Bishnu Kishore Majhi	Sri Nilakantha Das	9437109125		09.09.2026	09.09.2026
			CS 19/2026	Bank of Baroda Vs. Jhuli Kumari Mishra	Sri Nilakantha Das	9437109125		09.09.2026	09.09.2026
			CS 20/2026	Bank of Baroda Vs. U Srinath Patra	Sri Nilakantha Das	9437109125		09.09.2026	09.09.2026
			CS 21/2026	Bank of Baroda Vs. Varanasi Nitesh Patro	Sri Nilakantha Das	9437109125		09.09.2026	09.09.2026
			CS 22/2026	Bank of Baroda Vs. Manoranjan Panigrahy	Sri Nilakantha Das	9437109125		09.09.2026	09.09.2026
			CS 23/2026	Bank of Baroda Vs. Jamula Divya and another	Sri Nilakantha Das	9437109125		09.09.2026	09.09.2026
			CMA 34/2026	Lingaraj Floor Mills Pvt Ltd Vs. Sri Dipti Ranjan Dash	Nanda Kishore Tripathy	9437065151		24.09.2026	24.09.2026

			Ex.P. 36/2026	Manappuram Fianance Ltd.Vs Arjun Sahu & Ors.	Deepak Kumar Sukla	7735161700		24.09.2026	24.09.2026
			Ex.P- 37/2026	Manappuram Fianance Ltd.Vs. Rabindra Sahu & Anr	Deepak Kumar Sukla	7735161700		24.09.2026	24.09.2026
			CS 24/2026	M/s Sri Jagannath Water Pumps Pvt Ltd Vs. Principal Secreary to Govt., Panchayat Raj Dept and Others	Pratap Kumar Dash	9348420213		26.09.2026	26.09.2026
			CMA 35/2026	Laxmi Kanta Malana and another Vs. State Bank Of India	Dayanidhi Panigrahy	7008578431		29.09.2026	29.09.2026
			IA 07/2026	Laxmi Kanta Malana & Anr Vs. State Bank of India	Dayanidhi Panigrahy	7008578431		29.09.2026	29.09.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.20/2026	Bank of Baroda Vs. Mr. Kamal Kumar Behera	Sri Asis Kumar Pattanaik & Associates			05.09.2026	05.09.2026
			C.S.21/2026	Bank of Baroda Vs. Mr. Sujeet Kumar Barai	Sri Asis Kumar Pattanaik & Associates			05.09.2026	05.09.2026
			Exe.64/2026	Bank of India Vs. Biswajit Pandey	Sri A.K. Pattanaik & Associates			11.09.2026	11.09.2026
			Caveat.05/ 2026	TRL Krosaki Refractories Ltd. Vs. Vesuvius Group & Another	Sri Ashok Kumar Sahoo & Associates			17.09.2026	17.09.2026
			Arb.P.06/ 2026	Amarendra Kumar Jha Vs. Union of India & Another	Sri Jatindra Kumar Mohapatra & Associates			17.09.2026	17.09.2026
			C.M.A.03/ 2026	Mahanadi Coalfields Ltd. Vs. M/s. 3378 Karan Singh Security Agency	Prasanta Kumar Pradhan & Associates			18.09.2026	18.09.2026
			C.M.A.04/ 2026	Sri G. Jagdish Rao Vs. Sourav Filing Station	Bidyadhar Panda & Associates			19.09.2026	19.09.2026
			Exe.65/2026	Sundaram Finance Ltd.Vs.Binay Kumar Seth & Others	Ashok Kumar Sahoo & Associates			22.09.2026	22.09.2026

			Exe.66/2026	Sundaram Finance Ltd. Vs. Akshaya Kuamr Giri & Others	Ashok Kumar Sahoo & Associates			22.09.2026	22.09.2026
			Exe.67/2026	Sundaram Finance Ltd. Vs. JMP Construction Pvt. Ltd. & Others	Ashok Kumar Sahoo & Associates			22.09.2026	22.09.2026
			Exe.68/2026	Sundaram Finance Ltd. Vs. Parbati Oram & Another	Ashok Kumar Sahoo & Associates			22.09.2026	22.09.2026
			Exe.69/2026	M/s. Choramandalam Investment and Finance Company Limited Vs. Bhagirathi Sahoo & Others	Ashok Kumar Sahoo & Associates			22.09.2026	22.09.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS-19/2026	The State Bank Of India ,A Statutory Body represented through its Chief Manager Vs Chakradhar Malik	R. P. Lenka	9437183242		01.09.2026	02.09.2026
			Execution- 20/2026	M/s Sundaram Finance Ltd Vs Butu Mahali	R.K. Sahoo	9178042780		18.09.2026	19..09.2026
			Execution- 21/2026	M/s Sundaram Finance Ltd Vs Chinmaya Ranjan Sahoo	R.K. Sahoo	9178042780		18.09.2026	19..09.2026
			Execution- 22/2026	M/s Sundaram Finance Ltd Vs Sital Swarup Mohanty	R.K. Sahoo	9178042780		18.09.2026	19..09.2026
			Execution- 23/2026	M/s Sundaram Finance Ltd Vs Chinmaya Chirasundar Swain	R.K. Sahoo	9178042780		18.09.2026	19..09.2026

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	ARBP 08/2026	Sajal Kumar Roy -Versus- Additional District Magistrate-cum-Competent Authority N.H.A.I	Sukanta Kumar Biswal			17.09.2026	17.09.2026
			ARBP 09/2026	Director, Kothari Tubes Pvt Ltd. -Versus- Managing Partner M/s Ashoka Ispat Udyog	Sudeep Johri			21.09.2026	21.09.2026
			I.A. 03/2026	Director, Kothari Tubes Pvt Ltd. -Versus- Managing Partner M/s Ashoka Ispat Udyog	Sudeep Johri			21.09.2026	21.09.2026
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	C.S. 361/2026	Odisha Grameen Bank vs Gouranga nayak & other	Pradeep akumar Pattanayak	94377435931	ppattanayak70@gmail.com	10.09.2026	10.09.2026
			Exn.304/ 2026	IPICOL	Pradeep ku Mishra	9437173100	pkmishra.bls@gmail.com	03.09.2026	03.09.2026
			Exn.305/ 2026	DCB BANK	Pradeep ku Mishra	9437173100	pkmishra.bls@gmail.com	03.09.2026	03.09.2026
			Exn.306/ 2026	DCB BANK	Pradeep ku Mishra	9437173100	pkmishra.bls@gmail.com	03.09.2026	03.09.2026

			Exn.307/ 2026	DCB BANK	Pradeep ku Mishra	9437173100	pkmishra.bls@gmail.com	03.09.2026	03.09.2026
			Exn.308/ 2026	DCB BANK	Pradeep ku Mishra	9437173100	pkmishra.bls@gmail.com	03.09.2026	03.09.2026
			Exn.309/ 2026	DCB BANK	Pradeep ku Mishra	9437173100	pkmishra.bls@gmail.com	03.09.2026	03.09.2026
			Exn.339/ 2026	SUNDARAM FINANCE LTD	Saroj Ku Mohaptra	9937400127	saroj06782@gmail.com	07.09.2026	07.09.2026
			Exn.367/ 2026	KOTAK MAHINDRA BANK	Prasant Ku jena	9438322444	ratikanta.jena123@gmail.com	08.09.2026	08.09.2026
			Exn.368/ 2026	SUNDARAM FINANCE LTD	Saroj Ku Mohaptra	9937400127	saroj06782@gmail.com	08.09.2026	08.09.2026

			Exn.625/ 2026	MANAPPURAM FINANCE LTD	Ambuj Ku Das	9861152244	ambujads@gmail.com	25.09.2026	25.09.2026
			Exn.626/ 2026	MANAPPURAM FINANCE LTD	Ambuj Ku Das	9861152244	ambujads@gmail.com	25.09.2026	25.09.2026
			Exn.627/ 2026	MANAPPURAM FINANCE LTD	Ambuj Ku Das	9861152244	ambujads@gmail.com	25.09.2026	25.09.2026
			Exn.628/ 2026	MANAPPURAM FINANCE LTD	Ambuj Ku Das	9861152244	ambujads@gmail.com	25.09.2026	25.09.2026

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 268/2026	JSW Steel Limited Vrs Union of India	Adv. Sidhant Mohanty	07.09.2026	12.09.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 195/2026	United Commercial Bank Cuttack Vrs Sharmila Dash	A.Routray & Associates	01.09.2026	01.09.2026
			CS (III) 196/2026	United Commercial Bank Cuttack Maity Engeenering Work Shop & Another	A.Routray & Associates	01.09.2026	01.09.2026
			CS (III) 197/2026	United Commercial Bank Cuttack Sabitree Food Products & Another	A.Routray & Associates	01.09.2026	01.09.2026
			CS(III) 123/25	State Bank Of India Cuttack Vrs Rasananda Behera	S.Saranti & Asso	15.7.2025	7.09.2026
			CS(III) 123/26	Canara Bank Cuttack Vrs Chandan Traders & Another	B.N.Udgata & Associates	06.05.2026	09.09.2026
			CS(III) 124/26	Canara Bank Cuttack Vrs Swarna Bhandar & Another	B.N.Udgata & Associates	06.05.2026	09.09.2026
			CS(I) 05/26	Soor Pharma Vrs New Star Heathcare LLP & Another	Abhinandan Pradhan & Associates	30.04.2026	18.09.2026
			CS(I) 06/26	Eastern Trading Company Vrs Jagganath Enterprises	Abhinandan Pradhan & Associates	15.05.2026	18.09.2026
			CS(III) 171/26	Sai Krishna Agency Cuttack Vrs Sulochana Medipoint & Others	Bijay Laxmi Das & Associates	09.07.2026	22.09.2026

			CS(III) 112/26	IDBI Bank Cuttack Vrs Sahoo Traders & Others	B.N.Udgata & Associates	27.04.2026	22.09.2026
			CS(III) 314/2025	State Bank Of India (SMEC) Cuttack Vrs Akshya Kumar Mohanty	Susamarani Sahoo & Associates	24.12.2025	22.09.2026
			CS(III) 313/2025 State Bank Of India (SMEC)	CS(III) 313/2025 State Bank Of India (SMEC)	CS(III) 313/2025 State Bank Of India (SMEC)	CS(III) 313/2025 State Bank Of India (SMEC)	CS(III) 313/2025 State Bank Of India (SMEC)
			CS(III) 312/2025	State Bank Of India (SMEC) Cuttack Vrs Shree Royal Enterprises & Another	Susamarani Sahoo & Associates	24.12.2025	23.09.2026
			CS(III) 300/2025	State Bank Of India (SMEC) Cuttack Vrs Basudev Pal & Another	Susamarani Sahoo & Associates	20.12.2025	23.09.2026
			CS(III) 266/2025	State Bank Of India Cuttack Vrs Prafulla Chandra Mishra	Susamarani Sahoo & Associates	23.10.2025	25.06.2026
			CS(III) 303/2025	State Bank Of India Cuttack Vrs Jagdish Enterprises & Another	Susamarani Sahoo & Associates	22.12.2025	30.09.2026
			CS(III) 304/2025	State Bank Of India Cuttack Vrs M/s Cell Treat & Another	Susamarani Sahoo & Associates	22.12.2025	30.09.2026
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	BKGP. 17 of 2026	State Bank of India, Kesinga Vrs. Prema Rout	Sri Gyanendra Kumar Mohanty & Associates	07.07.2026	22.09.2026

			BKJP. 18 of 2026	State Bank of India, Kesinga Vrs. M/s. Maa Medical Store	Sri Gyanendra Kumar Mohanty & Associates	07.07.2026	22.09.2026
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	-	-	-	-	-
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	Comm. Suit.120/ 2026	O G B VS basanti Hotel and others	P.K.Pattanayak	17.07.2026	05.09.2026
			Comm. Suit.359/ 2026	Aurobinda Jena Vs Dinabandhu Bhuyan	Manas Das	25.08.2026	05.09.2026

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 101 of 2026	Bank of India Vrs Susama Pattanaik	Adv. Narayan Chandra Panda	08.04.2026	29.09.2026
			CS 167 of 2023	State Bank of India vrs Tanusmita Chakra	Adv. Trilochan Prusty	26.06.2023	29.09.2026
			Exe No. 95 of 2025	Sundaram Finance Ltd. Vrs. Dinesh Chandra Das	Adv. Ajit Kumar Satpathy	02.07.2025	30.09.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 1828 of 2017	Rabinarayan SubudhiVrs Allahabad Bank and other	Adv. Surendra Panda	27.11.2017	23.09.2026
			CS 130 of 2025	IDBI Bank Vrs Adv. Murtanjya Parida	Adv. Sudhir Kumar Dash	04.03.2025	25.09.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 109/2025	State Bank Of India (SARC) Cuttack Vrs M/s Gayatri & Another	Sayed Asif Ali & Associates	30.06.2025	01.09.2026
			CS (III) 29/2026	Bank Of Baroda Cuttack Vrs Smt L.Poonam	Gurudutta Kar & Associates	03.02.2026	01.09.2026
			CS (III) 302/2025	Bank Of Baroda Cuttack Vrs Biswajit Nayak	Gurudutta Kar & Associates	22.12.2025	02.09.2026
			CS (III) 287/2025	Indian Overseas Bank Cuttack Vrs Soumya Ranjan Sahoo	Gurudutta Kar & Associates	02.12.2025	02.09.2026
			CS (III) 161/2023	Bank of Baroda Cuttack Vrs A to Z Healthcare & Another	Subhransu Das & Associates	06.12.2023	03.09.2026
			CS (III) 301/2025	Bank of Baroda Cuttack Vrs Sarojini Rana & Another	Gurudutta Kar & Associates	22.12.2025	07.09.2026
			CS (III) 192/2025	State Bank Of India (SMEC) Cuttack Vrs Boutique Anushka & Another	Nityananda Tripathy & Associates	18.08.2025	03.09.2026
			CS (III) 141/2024	C Engineers & Builders Pvt. Ltd. Vrs State Of Odisha & Others	Bibhuti Bhusan Mishra & Associates Vrs AGP	16.12.2024	05.09.2026

			CS (III) 134/2025	State Bank Of India (SMEC) Cuttack Vrs Mahaveer Enterprises & Another	Nityananda Tripathy & Associates	21.07.2025	07.09.2026
			CS (III) 135/2025	State Bank Of India (SMEC) Cuttack Vrs Jay Balaji Traders	Nityananda Tripathy & Associates	21.07.2025	08.09.2026
			CS (III) 531/2021	Canara Bank Cuttack Vrs Dibyajyoti Bal	Sachidananda Nayak & Associates	27.12.2021	08.09.2026
			CS (III) 153/2025	State Bank Of India Cuttack Vrs Saroj Kumar Das	Susamarani Sahoo & Associates	28.07.2025	11.09.2026
			CS (III) 81/2025	Odisha Gramya Bank Dhenkanal Vrs Khageswar Parida & Another	Subrat Sarangi & Associates	15.05.2025	17.09.2026
			CS (III) 229/2025	State Bank Of India (SMEC) Cuttack Vrs Durga Madhav Enterprises & Others	Nityananda Tripathy & Associates	20.09.2025	19.09.2026
			CS (III) 233/2025	State Bank Of India (SMEC) Cuttack Vrs M/s Krishna Fruits & Another	Nityananda Tripathy & Associates	20.09.2025	19.09.2026
			CS (III) 253/2025	State Bank Of India (SMEC) Cuttack Vrs Satya Sai Medipoint & Others	Nityananda Tripathy & Associates	27.09.2025	19.09.2026
			CS (III) 170/2021 CIS (24/2026)	State Bank Of India (RASMEC) Cuttack Vrs Sarala Pharmaceuticals	Nityananda Tripathy & Associates	30.04.2021	21.09.2026
			CS (III) 181/2025	State Bank Of India Cuttack Vrs Ms. Sauna Hansda	Gurudutta Kar & Associates	14.08.2025	22.09.2026
			CS (III) 251/2025	State Bank Of India (SMEC) Cuttack Vrs Bandana Offset Process & Another	Nityananda Tripathy & Associates	27.09.2025	24.09.2026
			CS (III) 161/2025	State Bank Of India Cuttack Vrs Shri Narayan Barik	Gurudutta Kar & Associates	06.08.2025	28.09.2026

			CS (III) 114/2025	State Bank Of India Cuttack Vrs Jolly Rani Mohapatra	Susamarani Sahoo & Associates	07.07.2025	29.09.2026
			CS (III) 206/2025	State Bank Of India (SMEC) Cuttack Vrs M/s Ushaba Traders & Another	Nityananda Tripathy & Associates	23.08.2025	29.09.2026
			CS (III) 235/2025	State Bank Of India Cuttack Vrs Raj Mittal Trading & Voice King Industries & Another	Nityananda Tripathy & Associates	20.09.2025	30.09.2026
			CS (III) 185/2025	State Bank Of India Cuttack Vrs M/s Parts & Gas Store & Another	Nityananda Tripathy & Associates	18.08.2025	30.09.2026
			CS (III) 207/2025	State Bank Of India (SMEC) Cuttack Vrs M/s Mumbai Food Wears & Another	Nityananda Tripathy & Associates	23.08.2025	30.09.2026
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	CS 03/2024	State Bank of India Vs. Dukhisyam Panigrah	Sunil Kumar Patro	13.02.2024	05.09.2026
			CS 34/2025	Gajendra Prasad Panda Vs. State of Odisha and Others	Hemanta Kumar Rath	17.07.2025	05.09.2026
			CS 33/2025	Gajendra Prasad Panda Vs. State of Odisha and Others	Hemanta Kumar Rath	17.07.2025	08.09.2026
			CS 26/2025	State Bank Of India Vs. Ms Sri Ganesh Textiles	Simanchal Panda	09.07.2025	17.09.2026
			CS 19/2025	State Bank Of India Vs. D. Venkat Rao	Sunil Kumar Patro	25.04.2025	18.09.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.08/2024	M/s. Shiv Shakti Concretes Vs. Nilshikhaa Projects & Others	Prem Prakash Panigrahi & Assocaites	13.05.2024	11.09.2026

			C.S.11/2026	Miraj Entertainment Ltd. Vs. Niki Resorts Pvt. Ltd.	Debarchan Pradhan Vs. Avijit Pal & Assocaites	18.05.2026	24.09.2026
			C.S.13/2024	IDBI Bank Ltd. Vs. M/s. Vasundhara Agro World	Laxman Panigrahi & Assocaites	05.07.2024	25.09.2026
			C.S.15/2023	Indian Overseas Bank Vs. Avishek Agrawal	Birendra Meher	16.05.2023	28.09.2026
			C.S.28/2024	Bank of Baroda Vs. M/s. Meher Traders	P.K. Mohapatra & Assocaites	11.12.2024	29.09.2026
			C.S.14/2026	M/s. Bhawani Concrete Works Vs. Pioneer Engineering	Ananda Dash & Associates	19.05.2026	30.09.2026
			C.S.15/2026	M/s. Jai Mabe Electricals Vs. Pioneer Engineering	Ananda Dash & Associates	19.05.2026	30.09.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	C.S. No.120/126 of 2025	Rashikaray Industries Vs State of Odisha	Sk. Sujat Alli	21.11.2025	18.08.2026
			C.S. NO. 93/99 of 2017	S B I Vs Himanshu Kulhari	Sarat Mishra	22.12.2017	03.09.2026

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn. 154 of 2024	Susanta Kumar Swain Vrs M/s Usha Projects India (P) Ltd.	Adv.S.R. Jena	03.04. 2024	-	02.09. 2026	880	Full satisfaction	-	-	-
			Arb 02 of 2024	M/s NALCO Vrs Goldenray Services	Adv. T.N. Murty	11.01. 2024	-	05.09. 2026	970	Dismissed on contest	-	-	-
			CMA 339 of 2024	Canara Bank Vrs Babula Nayak	Adv. Surya Narayan Mohanty	22.11. 2024	-	09.09. 2026	665	Allowed on contest	-	-	-
			Arb 73 of 2025	Kanchan Sethy vrs Royal Authomobiles	Adv. Hrudanand a Routray	15.10. 2025	-	11.09. 2026	330	Partly allowed	-	-	-
			Arb 40 of 2026	Arun Kumar Routray Vrs Union of India	Adv. Umesh Chandra Senapati	19.08. 2026	-	29.09. 2026	30	Allowed on contest	-	-	-
			CS 07 of 2024	M/s Orchem Solutions Pvt. Ltd. Vrs. M/s Vashisth Venture LLP	Adv. Bibhuti Bhusan Panda	09.01. 2024	-	08.09. 2026	970	Decreed on contest			

2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	ARBP 258/2012 CIS(75/ 22)	SRK Infraproject Pvt. Ltd. Vrs Union of India	Agyasti Kanungo & Associates Vrs Gyanaranja n Mohanty & Associates	22.09.2 012		03.09. 2026	5121 Days	Contest			
			ARBP 21/2025	Malati MajhiVrs Anurag Pattanayak and another	A.Mohanty & Associates Vrs Priyaranjan Singh & Associates	08.08. 2025		05.09. 2026	392 Days	Contest			
			CS (III) 98/2024	State Bank Of India Vrs Ankur Associates	Susamaran i Sahoo Associates Vrs Subasis Samal & Associates	20.09. 2024		15.09. 2026	725 Days	Contest			
			CS (III) 57/2023	Utkal Ranjan Baral Vrs Bairagi Charan Sahoo & Another	Sidharth Shankar Padhy Associates Vrs Malaya Ranjan Sarangi Associates	18.05. 2023		29.09. 2026	1227 Days	Contest			
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 39/2024	Bank of Baroda Vs. Kotni Divya Madhuri	Nilakantha Dash	02.08. 2024	-----	24.09. 2026	02 years 01 month	Contested	----- -	----- -	U/o.7, R-1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.05/ 2024	Babloo Singh Vs. Mahanadi Coalfields Ltd.	P.A. Sarangi & Associates Vs. P.K. Pradhan & Associates	03.04. 2024	Nil	10.09. 2026		Contested	Nil	Nil	Order-VII, Rule-1 C.P.C.

5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS 04 of 2025	Bank of Baroda Vrs Soumitri Barik	Pramod Kumar Tripathy & Associates	12.03. 2025	No	29.09. 2026	1 year 6 months 17 days	Contested	-	-	-
			CS 09 of 2025	Bank of Baroda vrs Prasanta Kuamr Dang & Anr.	Pramod Kumar Tripathy & Associates	13.03. 2025	No	30.09. 2026	1 year 6 months 17 days	Contested	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 13/2025	Paradeep Port Trust vs M/s Adani Power Ltd.,	P.K.Swain	18.06. 2018		10.09. 2026	3006	Contested	-	-	-
			MS- 204/2025	State Bank of India vs Itishree Das & another	D.K.Kar	19.07. 2016		16.09. 2026	3711	Contested	-	-	-
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arb 44/2025	Sri Akshay Jain -Versus- Trilok Industries	R.P. Patnaik	14.10.2 025		28.09. 2026	349	Contested			U/s 34 of Arbitration & Conciliation Act
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	Comm. Suit- 01/2025	Odisha Grameen Bank VS Tanushree Pradhan @ others	Pradeep Ku. Pttanayak	21.01.2 025	NO	30.09. 2026	616	Judgment	NIL	NIL	NIL

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at	Khurda	2574	Institution- 60 Received- 01 Total- 61	46	2589	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1189	53	101	1141	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	218	Institution- 15 Restored- 06 Total- 21	24	215	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	270	12	45	237	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	156	13	19	150	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	341	Institution- 05 Received- 01 Total- 06	Disposal-30 Transfer- 03 Total- 33	314	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	701	03	29	675	
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	1767	Institution- 14 <u>Received- 04</u> Total- 18	Disposal-31 <u>Transfer- 01</u> Total- 32	1753	
TOTAL			7216	Institution-175 Received- 06 <u>Restored-06</u> Total- 187	Disposal-325 Transfer- 04 Total- 329	7074	